

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 147 of 2020**

**IN THE MATTER OF:**

**Pradeep Agarwal & Ors.**

**...Appellants**

**Versus**

**Nutan Ispat and Power Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: None.**

**For Respondent: Mr. Arjun Asthana, Advocate.**

**O R D E R**

**20.03.2020** When the case was called out nobody appears on behalf of the Appellant. Due to 'Covid-19' there is general travel restrictions.

Learned Counsel for the Respondent is present.

List the Appeal 'For Admission (After Notice)' on **23<sup>rd</sup> April, 2020.**

[Justice Anant Bijay Singh]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)